

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO 2107
TO BE ANSWERED ON 08.03.2021

GUIDELINES OF NITI AAYOG

2107. DR. T. SUMATHY (a) THAMIZHACHI
THANGAPANDIAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether according to the guidelines of NITI Aayog, the allocation of funds to Schedule Tribes should be proportionate to their share of the population, which as per Census 2011 is 8.6 per cent of India's population, however the allocation in Budget 2021 are for from that;

(b) if so, the reasons therefor; and

(c) whether the Government has assessed the fund requirement that directly benefits the ST community keeping in view that there are only 58 targeted schemes amounting to Rs. 27830 Cr. for ST welfare and if so, the details thereof and if not, reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b) NITI Aayog from time to time issues guidelines for earmarking of funds by Central Ministries/Departments under Scheduled Tribe Component (STC). Besides, Ministry of Tribal Affairs, 40 Central Ministries / Departments have been mandated to earmark STC funds in the range of 4.3 to 17.5 percent of their total Scheme allocation every year for tribal development. Details of obligation for earmarking of funds under STC as prescribed by NITI Aayog and allocation made by Central Ministries/Departments in the year 2021-22 for welfare of STs under STC is at **Annexure I**.

State Governments are also supposed to earmark Tribal Sub Plan (TSP)/Scheduled Tribe Component and funds in proportion to ST population (Census 2011) in the State with respect to total State Plan. The details of TSP Allocation by different State Governments under State Tribal Sub-Plan from 2020-21 is placed at **Annexure II**.

(c) In the Union Budget 2021-22, an amount of Rs. 78256.31 crore has been allocated as STC funds out of the total scheme budgetary allocation of 41 obligated Ministries/Departments which is 50 % more than the STC budget of the current financial year. Out of 299 schemes for which allocations made under STC in 2021-

22 by the Central Ministries /Departments, 28 schemes (having allocation Rs. 500 crore or more) have STC allocation to the tune of Rs 64512.59 crore.

STC schemes provide direct benefit and also allied benefits for the welfare of tribal population. STC schemes of obligated Central Ministries/Departments aim for overall development of tribal people across the country which includes support for education, health, sanitation, water supply, skill development, livelihood, etc. Major part of infrastructure development and provision of basic amenities in tribal areas / regions in the country is carried out through various schemes / programmes of concerned Central Ministries and State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. Government is doing Conditional Cash Transfer (CCT) through Direct Benefit Transfer (DBT) under various schemes such as Atal Pension Yojna, Scholarship Schemes, PAHAL, PM Awas Yojna, PM-Kisan Samman Nidhi etc.

Further, Ministry of Tribal Affairs had given a research and evaluation project to the third party (M/s Price Waterhouse Cooper Private Limited (PWC)) for assessing the relevance and effectiveness of STC funds under various schemes of Central Ministries/Departments. Major findings of the study are listed below:

- i. 18 Ministries have allocated the funds as mandated by NITI Aayog.
- ii. 81% of the total allocated STC funds were utilized in the year 2019-20.
- iii. About 74 % of the assessed schemes (195 out of 261 total schemes) fall under the category of notional reporting indicating need of robust and IT enabled monitoring for the STC schemes.

Annexure I

Statement referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2107 for 08.03.2021 by DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN regarding "GUIDELINES OF NITI AAYOG"

Ministries / Department wise allocation for FY- 2021-22

S.NO	Ministry / Departments	Earmarking Percentage Prescribed by NITI Aayog	STC allocation
1	Department of Agricultural Research and Education	4.30	115.50
2	Department of Agriculture, Cooperation and Farmers' Welfare	8.60	10528.73
3	Department of Animal Husbandry & Dairying	8.60	265.29
4	Department of Commerce	4.30	25.00
5	Department of Consumer Affairs	4.30	1.92
6	Department of Empowerment of Persons with Disabilities	8.60	61.04
7	Department of Fisheries	8.60	91.52
8	Department of Higher Education	8.60	1963.45
9	Department of Land Resources	10.00	215.01
10	Department of School Education and Literacy	10.70	5297.40
11	Department of Science and Technology	4.30	125.45
12	Department of Telecommunications	4.30	401.01
13	Department of Water Resources, River Development and Ganga Rejuvenation	8.60	197.17
14	Department of Drinking Water and Sanitation	10.00	5897.18
15	Department of Health and Family Welfare	8.60	4260.20
16	Department of Rural Development	17.50	15127.24
17	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	4.30	35.80
18	Ministry of Coal	8.60	36.11
19	Ministry of Culture	4.30	19.57
20	Ministry of Development of North Eastern Region	8.60	716.87
21	Ministry of Electronics and Information Technology	6.70	456.03
22	Ministry of Environment, Forests and Climate Change	8.60	152.00

23	Ministry of Food Processing Industries	4.30	47.30
24	Ministry of Housing and Urban Affairs	4.30	174.50
25	Ministry of Labour and Employment	8.60	1084.12
26	Ministry of Micro, Small and Medium Enterprises	8.60	350.50
27	Ministry of Mines	4.30	15.03
28	Ministry of New and Renewable Energy	8.60	486.00
29	Ministry of Panchayati Raj	8.60	78.86
30	Ministry of Petroleum and Natural Gas	4.30	555.99
31	Ministry of Power	8.60	765.60
32	Ministry of Road Transport and Highways	4.30	4125.00
33	Ministry of Skill Development and Entrepreneurship	8.60	191.83
34	Ministry of Textiles	8.60	202.79
35	Ministry of Tourism	4.30	82.00
36	Ministry of Tribal Affairs	100.00	7484.07
37	Ministry of Women and Child Development	8.60	2077.93
38	Ministry of Youth Affairs and Sports	8.60	121.25
39	Department of Pharmaceuticals	4.30	17.00
40	Department of Food and Public Distribution	4.30	10814.48
41	Department of Fertilizers	4.30	3592.57

Annexure II

Statement referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2107 for 08.03.2021 by DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN regarding "GUIDELINES OF NITI AAYOG"

State/UT wise allocation & expenditure for FY- 2020-21

S. No.	State/U.T.	% ST Population(2011)	FY 2020-21		
			Total State Plan Outlay	TSP Allocation	% TSP Allocation
1	Andhra Pradesh	5.3	104334.90	5177.54	4.96
2	Andaman & Nicobar	7.5	5234.26	260.09	4.97
3	Arunachal Pradesh	68.8	76.73	76.73	100.00
4	Assam	12.4	28230.00	1609.64	5.70
5	Bihar	1.3	105262.34	1049.18	1.00
6	Chhattisgarh	30.6	95438.85	20919.60	21.92
7	Dadra & Nagar Haveli and Daman & Diu	33.0	17.45	17.45	100.00
8	Goa	10.2	21056.35	413.95	1.97
9	Gujarat	14.8	110529.00	14106.00	12.76
10	Himachal Pradesh	5.7	7900.00	711.00	9.00
11	Jharkhand	26.2	48924.94	20201.43	41.29
12	Kerala	1.5	27610.00	781.36	2.83
13	Lakshadweep	94.8	6.93	6.93	100.00
14	Madhya Pradesh	21.1	99029.67	24261.29	24.50
15	Maharashtra	9.4	108000.00	8853.00	8.20
16	Meghalaya	86.1	17375.00	17375.00	100.00
17	Odisha	22.8	46638.10	6808.23	14.60
18	Rajasthan	13.5	110200.82	16017.65	14.53
19	Sikkim	33.8	818.43	1.00	0.12
20	Tamil Nadu	1.1	64255.96	1299.47	2.02
21	Telangana	9.3	104612.62	9771.28	9.34
22	Tripura	31.8	6529.34	2573.98	39.42
23	Uttar Pradesh	0.6	512860.72	1195.97	0.23
24	Uttarakhand	2.9	53526.97	498.64	0.93
Total		8.6	1678469.38	153986.41	9.17
